

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **04.06.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 272/2026 For Stay IA No. 769/2026 For Urgent Listing IA No. 770/2026	IFCI Factors Ltd Vs Empee Holdings & 3 Ors	Mr. Mayur Mundra	
2.	Comp App (AT) (CH) (Ins) No. 273/2026 For Stay IA No. 773 & 774/2026	Harichandran S Suspended Director of Thief Hotels and Resorts Pvt Ltd Vs Thief Hotels & Resorts Pvt Ltd, Rep by its IRP Kangayan & Anr.	Mr. D Ganesh Raj	Mr. Sandeep Kumar Ambalavanan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 274/2026 For Stay IA No. 775/2026 For Urgent Listing IA No. 776/2026	SRA of Bheema Cements Ltd Vs G Madhusudhan Rao, Ex-RP & Resolution Plan Monitoring Committee Member & 2 Ors.	Ms. B Anandhalakshmi	
4.	Comp App (AT) (CH) No. 52/2026 For Stay IA No. 772/2026	V Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt Ltd & 7 Ors	Mr. Sandeep Kumar Ambalavanan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1

6.	IA No. 651/2026 (For Substitution) & IA no. 650/2026 (Delay in refiling the IA) in Comp. App (AT) (CH) (Ins) No. 178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Sutanu Sinha Vs Hindustan Copper Ltd.	Mr. K Ravindranath	Mr. Antony R Julian
7.	IA No. 691/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallah Infra Pvt Ltd Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
8.	IA No. 675/2026 (For Substitution) & IA No. 649/2026 (Delay in refiling the IA) in Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Sutanu Sinha, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
9.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr	Mr. Arun Karthik Mohan	Ms. Mily Ghoshal R2
10.	IA No. 523/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
11.	IA No. 524/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
12.	IA No. 525/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 3 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
13.	IA No. 526/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
14.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Contempt Case (AT) No.07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
16.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
17.	IA No. 645/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Raja Shekar Rao Salvaji R1 Mr. Rohan Aloor- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt Ltd Vs Cauvery Medical Centre Limited & 14 Ors	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
19.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt Ltd & 12 Ors	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6
20.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bannanje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
21.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
22.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr	Mr. S Rajagopalan	Mr. Vipin Warrior – R1 Mr. Amir Bavani-R2
23.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	MG Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	Poovayya & Co Mr. Tejpal Singh Rathore	Mr. KK Vijay Vigneshwar

24.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
25.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
26.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr	Mr.V Raghunath (Vakalat not filed)	Mr. M Muthuperiasamy R1
27.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2
28.	Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP & Anr	Mr. Sudarshana Sundar	Mr. Ashwin Shanbhag R1 Mr. Thriyambak J Kannan R2
29.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
30.	Comp App (AT) (CH) No. 103/2025	George Ittan Vs Munnar Ridgetree Residences Pvt Ltd & 6 Ors	Mr. Philip Mathew	Ms. S Manjula Devi R2 R3
31.	Comp App (AT) (CH) No. 122/2025	Krishnan Narayanan Vs Earth Stein Pvt Ltd & 2 Ors	Mr. M Dinesh	Mr. PJ Rishikesh R2 R3
32.	Comp App (AT) (CH) No. 161/2025 For Additional Docs. IA No. 1699/2025 For Interim Relief IA No. 1700/2025 For Direction IA No. 1701/2025	Deepak Ramakrishna Vs SRS Travels & Logistics Pvt Ltd & 2 Ors.	Mr. AM Sridharan	

33.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors	Mr.S Sathiyarayanan	Mr. B Dhanaraj R1 Mr. NP Vijayakumar R2
34.	Comp App (AT) (CH) (Ins) No. 604/2025	Employees Provident Fund Organisation Vs Southern Batteries Pvt Ltd through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
35.	Comp App (AT) (CH) (Ins) No. 645/2025 For Stay IA No. 1791/2025	Gadde Taraka Ramarao Vs Transstroy (India) Ltd & Anr WITH	Mr. VK Sajith	Mr. Pradeep Joy R2
36.	Comp App (AT) (CH) (Ins) No. 646/2025 For Stay IA No. 1792/2025	Gadde Taraka Ramarao Vs Transstroy (India) Ltd & Anr	Mr. VK Sajith	Mr. Pradeep Joy R2
37.	Comp App (AT) (CH) No. 36/2026 For Stay IA No. 450, 452 & 643/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 8 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Mr. G Bhupesh R8
38.	Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5
39.	Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025 For Stay IA No. 511/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5
40.	Comp App (AT) (CH) (Ins) No. 148/2026 For Stay IA No. 453/2026	Dr. Viloo Morawala Patell Vs Biotechnology Industry Research Assistance Council & Anr.	Mr. Rohith R Kamath	Mr. Manoj Kumar Mishra R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K R1

42.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs District Collector, Dindigul & 4 Ors	Ms. A Vidya	Mr. S Senthilvel R4
43.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks& Resorts Ltd & 5 Ors	Mr. TK Bhaskar	Mr. Vinod PV Ms. Reetha D - R1
44.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner-II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	
45.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024 For Urgent Hearing IA No. 1312/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors	Mr. V Ravi Kumar	Mr. Y Suryanarayana R1-R4
46.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt Ltd Vs Rajendran PR, RP of Asten Realtors Pvt Ltd & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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